NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

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NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

SI.N	No. NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
) ,	12.VIDHYA SHANKAIZ	Dov. for petitioner	Rividing Stanked
2.	D. Frabby Mukemth frunkuna	Council for 1 the fresholdent	D'holl_
3-	TAMIL SGLVÍ.	Counsel 2 to 2 b	& Clampelli

ORDER

Counsel for petitioner present. Counsels representing R1 and R2 to R26 are present and prayed for time for making submissions stating that the senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for petitioner filed case laws in addition to the written submissions already filed. Time is extended finally at request. Put up on 08.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

- sdr

bc